

O.A. 144/2008

30.3.2012.

**Hon'ble Sri S. P. Singh, Member (A)**

For applicant Sri Praveen Kumar.  
 For respondents Sri B. B. Tripathi.

Learned counsel for the applicant submits that this case is similar to the case in O.A. 154/2008 decided by this Tribunal on 28.9.2011. The learned counsel for the respondents seeks one week's time to go through the judgment and preparing the case. List it on 13.4.12.

  
**Member (A)**

vidya

OA. No. 144/2008

13.4.2012.

**Hon'ble Sri S. P. Singh, Member (A)**

For applicant Sri Dharmendra Awashti holding brief for Sri Praveen Kumar.

For respondents Sri B. B. Tripathi.

Sri D. Awasthi holding brief for Sri Praveen Kumar has produced an order dated 28.9.2011 passed in O.A. No. 154/2008 and it is taken on record. He submits that the present O.A. is similar and is covered by the order of this Tribunal's dated 28.9.2011 passed in O.A. No. 154/2008. He further submits that the O.A. has become infructuous in light of the fact that the applicant has been given first class passes as his grade pay in light of the VI Pay Commission report makes him eligible for such facilities. Therefore, O.A. has become infructuous.

In view of the above, O.A. stands disposed of. No costs.

  
**Member (A)**

vidya

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